## [Shri F. H. Mohsin]

3. The incident is believed to have occurred between 10.30 and 11.00 P.M. on the 7th August, 1974 and the Police was informed at about 11.30 P.M. The complaint of Shrimati Ilaben Prakash Jagatram was recorded at about 1.40 A.M. and of Shri Sayed at about 3.00 A.M. after his medical examination at the Civil Hospital.

4. At about 3.30 A.M. about 25 Journalists went to the residence of Shri H. C. Sarin. Adviser to the Governor alleging that the Police had deliberately delayed the taking down of the complaint of Shri Ashraf Sayed.

5. As the matter was not so urgent as to wake up the Adviser at such an early hour, the Police asked the Journalists not to disturb the Adviser. The police put up a cordon to prevent the Journalists from getting into the residence of the Adviser. The Journalists tried to break in the cordon and a scuffie ensured. Shri Sarin however, met the Journalists at about 4.30 A.M. as soon as he was woken up. The Journalists complained to him that the Police had used force and manhandled them.

6. On receipt of a written complaint from the Journalists the Government of Gujarat have asked a senior officer Shri R. Chandramouli, Secretary, Food and Civil Supplies Department to enquire into the allegations against the Police made by the Journalists. The enquiry report is awaited. Meanwhile the two complaints are under investigation with the Police and further action will be taken on them depending upon the result of the investigation.

#### 11.36 hrs.

DELHI SALES TAX BILL

APPOINTMENT OF MEMBERS TO SELECT COMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to move:

"That this House do appoint Sarvashri Chakleshwar Singh, Biren

## Central and Other Soc. (Regn.) Bill

Dutta and M. Deiveekan to the Select Committee on the Bill to consolidate and amend the law relating to the levy of tax on sale of Union Territory of goods in the Delhi, vice Sarvashri Rudra Pratap Singh. Madhuryya Halder and R. P. Ulaganambi resigned."

MR. SPEAKER: The question is:

"That this House do appoint Sarvashri Chakleshwar Singh, Biren Dutta and M. Deiveekan to the Bill to Select Committee on the consolidate and amend the law relating to the levy of tax on sale of goods in the Union Territory of Delhi, vice Sarvashri Rudra Pratap Singh, Madhuryya Halder and R. P. Ulaganambi resigned."

The motion was adopted.

11.37 hrs.

#### CENTRAL AND OTHER SOCIETIES (REGULATION) BILL

#### CONCURRENCE IN RECOMMENDATION OF RAJYA SABHA TO JOIN IN JOINT COMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY): Sir, with your permission, I beg to move:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to provide for the incorporation, regulation and winding up of the Central societies and declared Central societies and regulation of aided Union territory societies and amalgamation of Central societies or aided Union territory societies with similar societies and for matters connected therewith or incidental thereto, made in the motion adopted by Rajya Sabha at its sitting held on the 6th September, 1974 and communicated to this House on the 6th September, 1974 and do resolve that the following

# 25 Central and Other BHADRA 18, 1896 (SAKA) Soc. (Regn.) Bill

30 Members of Lok Sabha be nominated to serve on the said Joint Committee. namely:---

Shri Bashweshwar Nath Bhargava, Shri Chandulal Chandrakar, Shri Ishwar Chaudhry, Shri Chhotey Lal, Shri C. Chittibabu. Shri Shivaji Rao S. Deshmukh., Shri Laxman Kakadya Dumada, Shri Genda Singh, Shri P. K. Ghosh., Shri Manoranjan Hazra, N. .S. Shri Kamla Prasad, ,Shri Kamble, Shri Inder J. Malhotra, Shri Jagdish Narain Mandal, Dr. Mahipatray Mehta, Shri Janeshwar Misra, Shri S. A. Muruganantham, Kumarı Maniben Vallabhaı Patel Shri R R Patel, Shri T. A. Patil, Shri Banamali Patnaik, Shri Dhan Shah Pradhan, Shri P. V. G Raju Shri Ram Dayal, Shri P. Narasimha Reddy, Shri Bishwanath Roy, Shri Shankar Dev. Shri Ν Tombi Singh, Shri G. P. Yadav and Shri Niti Raj Singh Chaudhary.

MR SPEAKER The question is:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to provide for the incorporation, regulation and winding up of the Central societies and declared Central societies and regulation of aided Union territory societies and amalgamation of Central societies or aided Union territory societies with similar societies and for matters connected therewith or incidental thereto, made in the motion adopted by Rajya Sabha at its sitting held on the 6th September, 1974 and communicated to this House on the 6th September, 1974 and do resolve that the following 30. Members of Lok Sabha be nominated to gerve on the said Joint Committee, namely:---

Shri Bashweshwar Nath Bhargava, Shri Chandulal Chandrakar.

## AKA) Central and Other 26. Soc. (Regn.) Bill

Shri Ishwar Chaudhry. Shri Chhotey Lal, Shri C. Chittibabu, Shri Shivaji Rao S. Deshmukh, Shri Laxman Kakadya Dumada, Shri Genda Singh Shri P. K. Ghosh, Shri Manoranjan Hazra, Shri Kamala Prasad, Shri N. S. Kamble, Shri Inder J. Malhotra, Shri Jagdish Narain Mar.del. Mahipatray Dr. Mehta, Shri Janeshwar Misra, Shri S. A Muruganantham, Kumari Maniben Vallabhbhaı Patel, Shri R. R. Patel Shri T. A Patil. Shri Banamalı Patnaik, Shri Dhan Shah Pradhan, Shri P. V G. Raju, Shri Ram Dayal, Shri P. Narasimha Reddy, Shri Bishwanath Roy Shri Shankar Dev, Shri N. Tombi Singh, Shri G. P. Yadav, and Shri Niti Raj Singh Chaudhary

The motion was adopted.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have given certain notices of privilege motions.

MR SPEAKER · No privilege motion today.

SHRI JYOTIRMOY BOSU, Allright, Sir In the next Session I thought, Shri L N. Mishra would come out with a statement, but nothing has come

भी झटल बिहारी वाजपेयी (ग्वालियर) : उम दिन आई टी आई के विद्यार्थियो झौर झध्यापकों पर जो लाठी वर्षा की गई. पुलिस प्रिंमिपल की प्राज्ञा के बिना अन्दर घुभ गई झौर बिहार में जो गोलोकाड हुआ जिस मे भूतपूर्व मर्ज, को हता का गई है, उसके बारे मे हमने बयान देने को माग की थी। मिधी जी ने वादा भी किया था कि वे झाज ब्याम देंगे....

प्राच्यक्ष महोदयः मैंने उनको भेज दिया हे एक दम कैसे चा जाता।